

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.539/94

Tuesday this the 12th day of April, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Lissy Paul,
Pullupatta House,
Bhoothathankettu P.O.
Kothamangalam -686 691.

.. Applicant

By Advocate Mr. P.C.Sebastian

vs.

1. The Senior Superintendent of Post Offices,
Aluva Division, Aluva.
2. The Postmaster General,
Central Region, Kochi-16.
3. The Union of India, represented
by the Director General,
Department of Posts, Dak Bhavan,
New Delhi.
4. P.U.Alias, Extra Departmental Delivery Agent,
Bhoothathankettu. .. Respondents

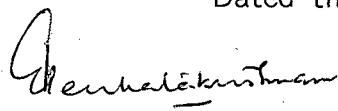
By Advocate Mr.Unnikrishnan rep. SCGSC

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Learned Standing Counsel submits that candidature of applicant will be considered along with that of other eligible candidates, including the applicant in O.A.326/94. He would also submit that the apprehension of the applicant that his services will be terminated pending regular selection, is misconceived. We record the submissions. It is not necessary to issue any order on the application. It is accordingly disposed of.

Dated the 12th April, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN